


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP260/ 16	TP110/17	Hearing	433(e)	Fortis Hospitals Ltd.Vs Suchirayu Health Care Solutions Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R. GUNASEKARAN ADVOCATE Cell no - 8123987330.	Respondent	

Counsel for petitioner is present. Shri B.A. Belliappa filed vakalat for respondent. Petitioner counsel is directed to serve a copy of the petition on the counsel for the respondent who has to file objections. Further petitioner counsel is directed to comply the relevant provisions of I&B Code. Petitioner to file two sets of copies.

List it on 13.07.2017.


MEMBER (J)


MEMBER (T)